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GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE  
DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION  
CENTRAL AGRICULTURAL UNIVERSITY  
IMPHAL : MANIPUR

ORDINANCE  
Imphal, the 19<sup>th</sup> November, 2005

No. 3 of 2005

No. CAU/REG/584/Ord/05. - Whereas the sanction of the Central Agricultural University Scheme under the VIIIth Five Year Plan as communicated by the Joint Secretary, DARE and Secretary, Indian Council of Agricultural Research vide letter number 1(2)/92-PI&M (Part-III) dated 13<sup>th</sup> October, 1993 provides for establishment of the Central Agricultural University with Headquarters at Imphal.

And whereas the aforesaid sanction also provides for creation and the filling up both Academic and Scientific positions such as Director of Research, Director of Extension Education, Director of Instruction, Deputy Director (Research), Deputy Director (Extension Education) and Deputy Director (Instruction) and their equivalent academic position in the University Grant Commission Grades.

And whereas the Government of India in the Department of Agricultural Research and Education has approved the making of an Ordinance for creating and filling the various academic and scientific positions for the Central Agricultural University vide letter No. 5-8/2005 - CAU dated 11.11.2005.

Now, therefore, in exercise of the powers conferred by clause (x) of section 5 and sub-section (2) read with clauses (n) and (q) of sub-section (1) of section 27 of the Central Agricultural University Act, 1992 (40 of 1992) and with the previous approval of the Central Government, I, the Vice-Chancellor of Central Agricultural University, Imphal do hereby create the aforesaid posts in the said University, as mentioned in Appendix-I and Appendix-II.

(S.N. Puri)  
Vice-Chancellor

*N. Bangor Singh*

3.	Farm Machinery and Power	1	3	7	11
1	Soil and Water Engineering	1	3	7	11
5.	Post Harvest Technology	1	3	7	11
<b>Total</b>		<b>5</b>	<b>14</b>	<b>27</b>	<b>46</b>

This Ordinance shall come into force on the date of its publication in the Official Gazette.

(S.N. Puri)  
Vice-Chancellor

*N. B. Singh* Secy

establishment and management of the College of Agricultural Engineering and Post Harvest Technology as a constituent College of Central Agricultural University at Marchak in Sikkim namely:-

1. There shall be a College of Agricultural Engineering and Post Harvest Technology (herein after referred to as the said college) at Marchak in Sikkim, which shall be a constituent college of Central Agricultural University, Imphal
2. That the College of Agricultural Engineering at Marchak in Sikkim (hereinafter referred to as the said College) shall be managed as per Statutes, Ordinances and Regulations made by the University from time to time.
3. That the said College shall offer Bachelor of Agricultural Engineering with course programme as approved by the University.
4. That the College shall initially have an intake capacity of 30 (thirty) students including those to be admitted on the basis of All - India entrance examination conducted by Indian Council of Agricultural Research, which may be raised to 40 (forty) in due course. The seats shall be allotted in the following manner to the states of North-Eastern Region as defined in the Central Agricultural University Act and to Indian Council of Agricultural Research.

1. Arunachal Pradesh	4
2. Manipur	6
3. Meghalaya	5
4. Mizoram	3
5. Sikkim	2
6. Tripura	6
7. Indian Council of Agricultural Research	4
<div style="display: flex; justify-content: space-between;"> <span>➤ Total</span> <span>30</span> </div>	

5. The said College shall have four Departments as specified in column 2 of the table below and shall consist of Dean, Professor, Associate Professors and Assistant Professors specified in the corresponding entry in the table.

Serial Number	Departments	Professor	Associate Professor	Assistant Professor	Total
(1)	(2)	(3)	(4)	(5)	(6)
1.	Dean	1	-	-	1
2.	Basic Science and Humanities	1	5	6	12

*N. Bhargava Singh*